

(c) whether the Project is receiving adequate amount of coal supplies and if not, the details of the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL) : (a) and (b) Assam State Electricity Board has informed that 2x30 MW Chandrapur Thermal Power Station based on oil in Assam is being revived on coal through joint venture between Assam Power Generation Corporation Limited (APGCL) and consortium of M/s. Imperial Energy and Construction Private Limited, New Delhi. NTPC Limited has no role in the implementation of the project.

(c) Project not yet commissioned on coal, therefore, receiving of coal supplies do not arise.

Structural reforms in power sector

3534. DR. JANARDHAN WAGHMARE : Will the Minister of POWER be pleased to state:

(a) whether structural reforms have been undertaken in the power sector to reduce transmission and distribution losses;

(b) if so, the details thereof and the achievements made in reducing these losses in power sector;

(c) whether Government proposes to formulate any new scheme to push up further reforms in the power sector; and

(d) if so, the salient features thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL): (a) Yes, Sir. The responsibility of reduction of Aggregate Technical & Commercial (AT&C) losses in the distribution network is with the State Governments and the Power Departments/Utilities. However, to address the issues related to the high AT&C losses, the Government of India launched Accelerated Power Development and Reforms Programme (APDRP) in both Plan and launched Restructured Accelerated Power Development and Reforms Programme (R-APDRP) in July, 2008 under 11th Plan. The focus of R-APDRP Scheme is to achieve sustained AT&C loss reduction.

(b) The projects under the R-APDRP scheme are taken up in two parts: Part-A & Part-B. Part-A is for the establishment of an IT enabled system for energy auditing and accounting to get

verifiable data on AT&C losses. Part-B is for strengthening and up-gradation of the sub-transmission and distribution system to reduce and sustain AT&C losses on sustainable basis.

Under Part-A of R-APDRP, 1401 projects and 42 projects for Supervisory Control and Data Acquisition System (SCADA) and under Part-B, 907 projects have been sanctioned. The schemes sanctioned under R-APDRP are under implementation. However, as a result of X Plan APDRP Scheme & efforts by State Utilities the national percentage average of Aggregate Technical & Commercial (AT&C) losses have been reduced from 36.64% in year 2002-03 to 27.15% in year 2009-10.

(c) Yes, Sir.

(d) A proposal for setting of National Electricity Fund (Interest Subsidy Scheme) to provide interest subsidy for the loans taken by the utilities/departments/State Electricity Boards etc. for works undertaken to strengthen and upgrade sub-transmission and distribution network in order to reduce AT&C losses and service increased load is under submission to Cabinet. The States, which have undertaken certain fundamental reforms in Electricity Sector are proposed for being eligible to avail interest subsidy and quantum of interest subsidy is proposed to be linked to performance of utility on reduction in AT&C losses, reduction in gap between Actual Cost of Supply (ACS) and Average Revenue Realization (ARR), provision of return on equity and multiyear tariff.

Proposal has been submitted for consideration of CCEA (Cabinet Committee on Economic Affairs).

Thermal power plants

3535. SHRI DHIRAJ PRASAD SAHU: Will the Minister of POWER be pleased to state:

(a) the details of thermal power plants along with their power generation capacity in the country, at present, State-wise;

(b) whether a number of such power plants are proposed to be set up in the country in the coming years;

(c) if so, the details thereof, State-wise;

(d) whether several existing thermal power plants are facing huge coal shortage;